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NOTIFICATION  
(INCOME-TAX)

No. 6274 (F.No.197/210/83-IT(AI)): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifice "Vivekananda Mission Ashram" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1987-88.

*Ru*

( R. K. TEWARI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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